

(SHRI I. K. GUJRAL) : (a) 104 residential units in types I to VIII in the general pool in Delhi/New Delhi are lying vacant for more than 30 days.

(b) The number of houses which are lying vacant for a period of over 10 months is 79.

(c) The residential units referred to in part (a) above are lying vacant because the officers who are offered these houses are in occupation of accommodation in the lower types etc. in the central localities and they do not accept the allotment of the houses which are in the distant localities. The allotment of these houses is made simultaneously to a number of officers on the waiting list to avoid further delay in the allotment. Out of the houses referred in part. (b) above 75 houses require heavy repairs and these have been placed at the disposal of the C.P.W.D. for doing the needful. The remaining four houses have been declared unsafe and are to be demolished. The houses which require heavy repairs will be allotted immediately as soon as the necessary repairs have been carried out and these have been declared fit by the C.P.W.D.

Financial Assistance for fixation of pay scale and D.A. of different categories of workers of institutions under Social Welfare Department in West Bengal

1057. SHRI GADADHAR SAHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Central Government have received any proposal from the Government of West Bengal for allocation of fund for fixation of Pay Scales and D.A. of different categories of employees of Institutions under Social Welfare Department in accordance with a rise in cost of living ;

(b) if so, the amount of financial aid offered for the purpose ; and

(c) the pay scales and D.A. of such workers at present categorywise in West Bengal ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) No, Sir.

(b) Does not arise.

(c) Information is being collected and will be laid on the table of the House

Irregularity in payment of Salaries and D.A. of Teaching and Non-teaching staff in High and Higher Secondary Schools in West Bengal

1058. SHRI GADADHAR SAHA : SHRI MADHURYYA HALDAR .

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of the irregularity in payment of salaries and D.A. of teaching and non-teaching staff in High and Higher Secondary Schools in West Bengal; and

(b) if so, the steps Government have taken to regularise it ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF D. P. YADAVA) : (a) Yes, Sir.

(b) The matter is under consideration.

Grants given by Central Government to Viswa Bharati, Birbham, West Bengal

1059. SHRI GADADHAR SAHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount of grants given to Viswa Bharati in Birbham (West Bengal) by the Central Government during 1969-70, 1970-71, Department-wise and year-wise;

(b) the amount of grants given to this University by the State Government during the year 1969-70, 1970-71; and

(c) how does it compare with the grants given to other Universities in the